

23.04.2014

O.A. 145/2009

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

List is being revised. No one is present on behalf of the applicant. Shri Deepak Shukla, learned counsel for the respondents is present. It is also seen from the record that on 28.5.2013, no one was present on behalf of the applicant. Today neither there is a request for pass over nor there is a request for an adjournment. As such, it appears that the applicant is not interested to pursue his case. Accordingly, the O.A. is dismissed in default and for non prosecution.

S. Ch.
Member (A)

VR. Agarwal
Member (J)

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